

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. MA 4013/2019 IA 2638/2021 MA 2364/2019 IA 975/2020
In C.P. (IB)/302(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - IA 4013/2019 Telecom Regulatory
Authority of India (Vijaykumar V. Iyer)
MA 2364/2019 ACME Cleantech
Infraventure Ltd
IN THE MATTER OF
Dishnet Wireless Ltd.**

Section: 60(5), U/s 10 of Insolvency & Bankruptcy Code, 2016

ORDER

MA.No.4013/2019: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.2638/2021: -

Presence: -

Adv. Adv. Chetna Bisht appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.2364/2019: -

Presence: -

Adv. Shreyank Tiwari appeared for the Applicant through VC.

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

MA.No.975/2020: -

Presence: -

Adv. Kriti Kalyani appeared for the Monitoring Committee through VC.

List this matter on **30.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)